

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 205/99

Monday the 21st day of June 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

P.L.Unnikrishnan
Pallathaparambil House
Bhattathiripad Road
Kaloor P.O.
Cochin-17.

...Applicant

(By advocate Mr Subhash Syriac)

Versus

1. The Postmaster General
Central Region, Ernakulam
Cochin-16.
2. The Assistant Supdt. of Post Office
Kochi Sub Division
Kochi.

...Respondents.

(By advocate Mr Govind K.Bharathan, SCGSC)

The application having been taken up on 21st June 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

None appears for the applicant even on second call.

None was present for the applicant on 28.4.99 also. It appears
that the applicant is not interested in prosecuting the matter
further. Hence the application is dismissed for default and
non-prosecution.

Dated 21st June 1999.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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